

Patel, Shri Vithalblai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
 Rao, Shri Moturu Hanumantha
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand
 Sahu, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Saikia, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain Sarma,
 Shrimati Basanti
 Sat chid ananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomal
 Singh, Shri K. N.
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvijit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Solanki, Shri Gopalsinh G.
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Venkataraman, Shri Timtivanam G.

Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek
 "NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

THE CONSTITUTION (SEVENTY-SIXTH AMENDMENT BILL, 1992—contd.

THE DEPUTY CHAIRMAN : Now we will take up the second Bill. The second Bill is a separate Bill. So, we can open the lobbies. If some Members want to go to some other Members want to go and come back ...

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY) : Madam, only coming, not going.

SHRI DIPEN GHOSH : Madam Deputy Chairman, may I ask a question ? The Finance Minister is present. In view of the statement by the Leader of the House today morning, may I know when the Finance Minister is going to make a statement ?

SHRI GURUDAS DAS GUPTA
 Madam, there was a concrete assurance from Mr. Chavan, the Leader of the House

4.00 P. M. He said that he will try to consult the Finance Minister. He is here. I wish the Finance Minister gives his reaction, *(lute rptions)*

THE DEPUTY CHAIRMAN : order please. The Finance Minister is here as Member of this House in his capacity vote on the Constitution (Amendment) Bills. On the assurance _____ *(Interrupts)*

Just a minute. Don't stop me. In regard to the assurance that the Leader gave in the House, after the Constitution (Amendment) Bills are over, then you may raise it. Let me finish this first. *(Intenuptions)*

Now I am putting the Constitution (Seventy-sixth Amendment) Bill, 1992 to vote. The question is :

"That the Bill further to amend the Constitution of India, be taken into consideration."

The tiuuse divided

THE DEPUTY CHAIRMAN :

Alts — 148

Noes!— Nil

"AYES"—148

Agarwal, Shri Ramdas
 Ahluwalia, Shri S. S.
 Ahmad, Dr. Z. A.
 Alia, Kumari
 Alva, Shrimati Margaret .
 Antony, Shri A. K.
 Azad, Shri Ghulam Nahi
 Azmi, Maulana Obaidullah Khan
 Baby, Shri M. A.
 Bagrodia, Shri Santosh
 Balaram, Shri N. E.
 Balbir Singh, Shri
 Barongpa, Shri Snshil
 Basu Ray, Shri Sunil
 Bekal Utsahl, Shri
 Bhandare, Shri Murlidhar Chandrakant
 Bhardwaj, Shri Hansraj
 Bhatia, Shri Madan
 Bhatt, Shri Jitendrabhai Labhshanker Birla,
 Shri Krishna Kumar Buragohain, Shri
 Bhadreswar Chanpuria, Shri Shivprasad
 Chaturvedi, Shri Bhumiesh
 Charan, Shri S. B.
 Chowdhary, Ram Sewak
 Chowdhri, Shri A. S.

Chowdhry Hari Singh
 Chowdhury, Shrimati Renuka
 Das, Shrimati Min
 Das Gupta, Shri Gurudas
 Desai, Shri Jagesh
 Dhawan, Shri R. K.
 Dronamraju, Shri Satyanarayana
 Faguni Ram, Dr.
 Fernandes, Shri John F.
 Fotedar, Shri Makhan Lai
 Gandhi, Shri Raj Mohan
 Gautam, Shri Anand Prakash
 Ghosh, Shri Dipen
 Ghufraan Azam, Shri
 Giriprasad, Shri N.
 Goswami, Shri Ranraarayan
 Gurupadaswamy, Shri M. S.
 Hanumantttappa, Shri H.
 Hashim, Shri M. M.
 Hashmi, Shri Shamim
 Hiphei, Shri
 Iqbal Singh, Shri
 Jacob, Shri M. M.
 Jadhav, Shri Vithalrao Madhavrao
 Tagir Singh, Shri
 Jani, Shri Jagadish
 Jayadevappa, Shri K. R.
 logi, Shri Ajit P. K.
 Kailashpati, Shrimati
 Kalita, Shri Bhubaneswar
 Kalmadi, Shri Suresh
 Kesri, Shri Sitaram
 Khaparde, Miss Saroj
 Kharon, Kumari Sayeeda
 Korwar, Shri Gundappa
 Krishnan, Shri G. Y.
 Lenka, Shri Kahnu Charan
 Madhavan, Shri S
 Mahendra Prasad, Shri
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarai*

Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhakishan
 Malaviya, Shri Satya Prakash
 Manmohan Singh, Shri
 Masodkar, Shri Baskar Annaji
 Matang Singh, Shri
 Matbur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri ""
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 NaUasivan, Shri A.
 Narayanasamy, Shri V.
 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Patilmsnabhani, Shri Mentay
 Palanlyandl, Shri M.
 Pande, Shri Bishambhar Naih
 Pandey, Shrimati Manorama
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chotubhai
 Patel, Shri Vithalbhai M.
 PQlal, Shri Ramachandran
 Pillai, Shri Thennala Balakfislui
 Poddar, Dr. R. K.
 Paglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleetar
 Ramachandran, Shri S. K. T.
 Rao, Shri Moturu Hanumantha
 Rao, Shri V. Rajeshwar
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanaud

Sahu, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salam, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvjit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedbaran, Shri ArangU
 Swaminathan, Shri G.
 Swamy, Shri Subramanlan
 Thakur, Prof Cbandresh P.
 Thakur, Shri Ramcshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushlla
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Venkataraman, Shri Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek

"NOES"—NIL

The motion was curried by a majority of the total membership of the House anti by a majority of not less than two-thirds of the Members present and voting,

THE DEPUTY CHAIRMAN : We shall now take up clause-by-clause consideration of the Bill. The question is :

"That Clause 2 stand part of the Bill,"

The House divided

THE DEPUTY CHAIRMAN:

Ayes—149 Noes—Nil

"AYES"—149

Agarwal, Shri Ramda*
Ahluwalia, Shri S. S.
Ahmad, Dr. Z. A.
Alia, Kumari
Alva, Shrimati Margaret .
Ambedkar, Shri Prakash Yashwant
Antony, Shri A. K.
Azad, Shri Ghulam Nahi
Azmi, Maulana Ohaididlah Khan
Baby, Shri M. A.
Bagrodia, Shri Santosh
B&Saram, Shri N. E.
Balbir Singh, Shri
Barongpa, Shri Soshil
Basu Ray, Shri Sunil
Bekal Utsahi, Shri
Bhandara, Shri Murlidhar Chandrakant
Bhardwaj, Shri Hansraj
Bhatia, Shri Madan
Bhati, Shri Jitendrabhai Labhshanker
Birla, Shri Krishna Kumar
Buragohain, Shri Bhadreswar
Chanpnria, Shri Shivprasad
Chaturvedi, Sluffr Bhuvnesh
Chavan, Shri S. B.
Chowdhary, Ram Sewak
Chowdhri, Shri A. S.
Chowdhry Hari Singh
Chowdhury, Shrimati Renuka
Das, Shrimati Mira

Das Gupta, Shri Gurudas
Desai, Shri Jagcsii
Dliawau, Shri R. K.
Dronainraju, Shri Satyanarayana
Faguni Ram, Dr.
Fernandes, Shri John F.
Fotedar, Shri Makban Lai
Gandhi, Shri Raj Mohan
Gautam, Shri Anand Prakash
Ghosh, Shri Dipen
Ghufran V/am. Shri
Giriprasad, Shri N.
Guswami, Shri Ramnarayan
Gurupadasnamy, Shri M. S.
Hanumanthappa, Shri JI.
Hashmi, Shri M. M.
Hashmi, Shri Shamim
Hlphei, Shri
Iqbal Singh, Shri
Jacob, Shri M. M.
Jadhav, Shri Vithalrao Madhavrao
Jagir Singh, Shri
Jani, Shri Jagadish
Jayadevappa, Shri K. R.
Jogi, Shri Ajit P. K.
Kaflasbpati, Shrimati
Kalrta, Shri Bhubaneswar
Kalmadi, Shri Suresh
Kesri, Shri Sitaram
Khaparde, Miss Saroj
Khatun, Kumari Sayeeda
Korwar, Shri Gundappa
Krishnan, Shri G. Y.
Lenka, Shri Kahnu Charan
Madhavau, Shri S.
Mahendra Prasad, Shri
Maheshwar Singh, Shri
Maheshwari, Shrimati Sarala
Majumdar, Shri Sudhir Ranjan
Malaviya, Shri Radhakishan
Maiariya, Shri Satya Prakash

Manmohan Singh, Shri
 Masodkar, Shri Bhaskar Annaji
 Matang Singh, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Mcena, Shri Dhuleihwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri Y.
 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Padmanabham, Shri Mentay
 Palaniyandi, Shri M.
 Pande, Shri Bishambhar Nath
 Pandey, Shrimati Manorama
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chhotubhai
 Patel, Shri Vithalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrisbna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
 Rao, Shri Moturu Hanumantha
 Rao, Shri Y. Rajeshwar
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulaii
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand
 Sahn, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad

Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Yiren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvjit P.
 Single, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Veakataraman, Shri Tindivanam G.
 Yerma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek
 "NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, as amended was added to the Bill.

THE DEPUTY CHAIRMAN : The question is :

The Clause 2 stand part of the Bill.

The House divided

THE DEPUTY CHAIRMAN : Ayes

— 149

"Noes"—Nil

"AYES"—149

Agarwal, Shri Ramdas
Ahluwalia, Shri S. S.
Ahmad, Dr. Z. A.
Alia, Kumari
Alva, Shrimati Margaret .
Ambedkar, Shri Prakash Yashwant
Antony, Shri A. K.
Azad, Shri Ghulam Nahi
Azmi, Maulana Obaidullah Khan
Baby, Shri M. A.
Bagrodia, Shri Santosh
Balaram, Shri N. E.
Balbir Singh, Shri
Barongpa, Shri Sushil
Basu Ray, Shri Sunil
Bekal Utsahi, Shri
Bhandare, Shri Murlidhar Chandrakant
Bhardwaj, Shri Hansraj
Bhatia, Shri Madan
Bhatt, Shri Jitendrabhai Labhshanker
Birla, Shri Krishna Kumar
Buragobain, Shri Bhadreswar
Chanpuria, Shri Shivprasad
Chaturvedi, Shri Bhuvnesh
Chavan, Shri S. B.
Chowdhary, Ram Sewak

Chuwdhri, Shri A. S.
Chowdhry Hari Singh
Chowdhury, Shrimati Renuka
Das, Shrimati Mira
Das Gupta, Shri Gurudas
Desai, Shri Jagesh
Dhawan, Shri R. K.
Dronamraju, Shri Satyanarayana
Faguni Rain, Dr.
Fernandes, Shri John F.
Fotedar, Shri Makban Lai
Gandhi, Shri Raj Mohan
Gautam, Shri Anand Prakash
Ghosh, Shri Dipen
Ghufran Azam, Shri
Giriprasad, Shri N.
Goswami, Shri Ramnarayan
Gorupadaswamy, Shri M. S.
Hanumanthappa, Shri H.
Hashim, Shri M. M.
Hashmi, Shri Shamim
Hiphei, Shri Iqbal Singh, Shri
Jacob, Shri M. M.
Jadhav, Shri Vithalrao Madbavrao
Jagu- Singh, Shri Jani, Shri
Jagadish Jayadevappa, Shri K. R.
Jogi, Shri Ajit P. K.
Kailashpati, Shrimati
Kalita, Shri Bhubaneswar
Kalmadi, Shri Suresh
Kesri, Shri Sitaram
Khaparde, Miss Saroj
Khatnn, Kumari Sayeeda
Korwar, Shri Gundappa
Krishnan, Shri G. Y.
Lenka, Shri Kahnu Charan
Madhavan, Shri S.
Mahendra Prasad, Shri
Maheshwar Singh, Shri
Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhakishan
 Malaviya, Shri Satya Prakash
 Manmohan Singh, Shri
 Masodkar, Shri Bhaskar Annaji
 Matang Sing, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Nalarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Padnianabham, Shri Mentay
 Palaniyandi, Shri M.
 Pande, Shri Bishambhar Nath
 Pandey, Shrimati Manorama
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chotubhai
 Patel, Shri Vithalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T
 .Rao, Shri Moturu Hanumantha
 Rao, Shri V. Rajeshwar
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand

Sahu, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukotnal
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvjit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai' ■
 Tyagi, Shri Shanti
 Uppendra, Shri P.
 Vcaka(araman, Shri Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 3 wni added to the Bill

Clause 1 (Shan title and Comencement)

SHRI K. VIJAYA BHASKARA REDDY:
Madam, I move;

"That at page 1, line 3, *for* the word 'Seventy-sixth' the word 'Seventy-first' *he substituted*"

The question was put and the motion was adopted

THE DEPUTY CHAIRMAN : I shall now put clause 1, as amended, to vote,

The question is ;

"That clause 1, as amended, stand part of the Bill."

The House divided . THE
DEPUTY CHAIRMAN :

Ayes — 149

Noes — NIL

"AYES"—149

Agarwal, Shri Ramdas
Ahluwalia, Shri S. S.,
Ahmad, Dr. 7, A.
Alia, Kumari
Alva, Shrimati Margaret .
Ambedkar, Shri Prakash Yashwant
Antony, Shri A. K.
Azad, Shri Ghulam Nahi
Azmi, Maulana Obaidullah Khan
Baby, Shri M. A.
Bagrodia, Shri Santosh
Balaram, Shri N. E .
Baltir Singh, Shri
Barongpa, Shri Snshil
Basu Ray, Shri Sunil
Bekal IJtsabi, Shri
Bhandare, Shri MurHdhar Chandrakant
Bhardwaj, Shri Haniraf
Bbatfa, Shri Madan

Bbatt, Shri Jitendrabai Labhshanker
Birla Shri Krishna Kumar
Buragohaln, Shri Bhadreswar
Chanpurta, Shri Sluvprasad
Chaturvedi, Shri Bhuvnesh
Chavan, Shri S. B.
Chowdhary Ram Sewak
Chowdhri, Shri A. S.
Cbowdhry Harl Singh
Chowdhury, Shrimati Renuka
Das, Shrimati Mira
Das Gupta, Shri Gurudas
Desai, Shri Jagesh
Dhawan, Shri R. K.
Dronamraju, Shri Satyanarayana
Faguni Ram, Dr.
Fernandes, Shri John F,
Fotedar, Shri Maithan Lai
Gandhi, Shri Raj Mohan
Gautam, Shri Anand Prakash
Ghosh, Shri Dipen
Glmfran Azam, Shri
Glrprasad, Shri N.
Goswami, Shri Ramnarayan
Gurupadaswamy, Shri S. M.
Hanumanthappa, Shri II.
Hasliiin. Shri M. M.
Hashmi, Shri Shamim
Ifiphei, Shri
Iqbal Singh, Shri
Jacob, Shri M. M.
Jadhav, Shri Vlthlrao Madhavrao
Jagir Singh, Shri
Jani. Shri .fagadish
Jayadevappa, Shri K. R.
Jogi, Shri Ajit P. K.
Kailashpati, Shrimati
Kai it a, Shri Bhubaneswar
Kalmadi, Shri Suresh
Kesri, Shri Sitaram
Khaparde, Miss Saroj
Kiatun, Kumari Bayctda

Korwar, Shri Gundappa
 Krlsbnan, Shri G. Y.
 Lenka, Shri Kahnu Charan
 Madhavan, Shri S.
 Mahendra Prasad, Shri
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarala
 Majumdar, Shri Sudhir Ranjan
 Malavlya, Shri Radhakishan
 Malaviya, Shri Satya Prakash
 Manmohan Singh, Shri
 Mosodkar, Shri Bhaskar Annaji
 Matang Singh, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Natarajan, Shrimati Jayantbi
 Pachouri, Shri Suresh
 Padmanabham, Shri Mentay
 Palaniyandi, Shri M.
 Pande, Shri Bishambhar Nath
 Pandey, Shrimati Manorama
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A
 Patel, Shri Chotubhai
 Patel, Shri Vithalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Pugifa, Shri Naresh
 Raghavji, Shri
 Rahman. Shri Mohd. Khaleelur
 Ramacgab Dran, Shri S. K, T.

Rao, Shri Mohini Hanumantha
 Rao, Shri V.
 Rajeshwar Satan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thnlasi
 Roddy, Shri S. Jaipal
 Sahay, Shri Dayanand
 Sahu, Shri Rajnl Ranjan
 Sahu, Shri Santosh Kumar
 Salarta, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Viren J. Singh,
 Shri IC N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vinhvjit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedbaran, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Diueshbhai
 Tragi, Shri Shanti
 Dpendra, Shri P.
 Veokataramau, Shri Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt

Yadav, Shri Ram Naresh
Yadav, Shri Ranjan Prasad
Yadava, Shri Bal Ram Singh
Yonggam, Shri Nyodek

"NOES"—NIL

The motion nos carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, as amended, was added to the Bill

THE DEPUTY CHAIRMAN: The question is :

"That the Enacting Formula and the Title stand part of the Bill."

The House divided

THE DEPUTY CHAIRMAN:

Ays — 149

Noes — Nil "AYES"—
149

Agarwal, Shri Ramdas
Ahluwalia, Shri S. S.
Ahmad, Dr. Z. A.
Alia, Kumari
Alva, Shrimati Margaret
Ambedkar, Shri Prakash Yashwant
Antony, Shri A. K.
Azad, Shri Ghulam Nahi
Azmi, Maulana Obaidullah Khan
Baby, Shri M. A.
Bagrodia, Shri Santosh
Balaram, Shri N. E.
Balbir Singh, Shri
Barongpa, Shri Suabil
Basu Ray, Shri Sunil
Bekal Utsahi, Shri
Bhaudare, Shri Murlidhar Cbandrakant
Bhardwaj, Shri Hansraj
Bhatia, Shri Madan
Bhatt, Shri Jitendrabhai Labhshanker
Birla, Shri Krishna Knmar

Buragohain, Shri Bhadreswar
Chaupuria, Shri Shivprasad
Chaturvedi, Shri Bhuvnesh
Chavan, Shri S. B.
Chowdhary, Ram Sewak
Chowdhri, Shri A. S.
Chowdhry Hart Singh
Chowdhury, Shrimati Renuka
Das, Shrimati Mira
Das Gupta, Shri Gurudas
Desai, Shri Jagesh
Dhawan, Shri R. K.
Dronamraju, Shri Satyanarayana
Faguni Ram, Dr.
Fernandes, Shri John F.
Fotedar, Shri Makhan Lai
Gandhi, Shri Raj Mohan
Gautam, Shri Anand Prakash
Ghoab, Shri Dipen
Ghufran Azam, Shri
Giriprasad, Shri N.
Goswaini, Shri Ramnarayan
Guniparisu'wamy, Shri M. S.
Hanumanthappa, Shri H.
Hashim, Shri M. M.
Hashmi, Shri Shamim
Hiphei, Shri
Iqbal Singh, Shri
Jacob, Shri M. M.
Jadhav, Shri Vithalrao Madhavrao
Jagir Singh, Shri
Jani, Shri Jagadish
Jayadevappa, Shri K. R.
Jogi, Shri Ajit P. K.
Kailashpati, Shrimati
Kalita, Shri Bhubaneswar
Kalmadi, Shri Suresh
Kesri, Shri Sitaram
Khaparde, Miss Saroj
Khatun, Kumari Sayeeda
Korwar, Shri Gundappa
Krishnan, Shri G. Y.,

Lenka, Shri Kabnu Charan
 Madhavan, Shri 8.
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarala
 Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhaklsfaan
 Malaviya, Shri Satya Prakash
 Manmohan Singh, Shri
 Masodkar, Shri Bhaskar Anaaji
 Matang Singh, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md, Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad yunus, Shri
 Mohammed Afzal alias
 Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Nairajan, Shrimati Jayanti, !
 Pachouri, Shri Suresh
 PitdEtianabham, Shri Mentay
 Palaniyandi, Shri M.
 Paiide, Shri Bishambhar Nath
 Pandey, Shrimati Manorama
 Pandey, Br. Ratnakar
 Pnnwar, Shri B. I.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chotnbhai
 Patti, Shri Vltalbhahi M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennnla Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Nareish
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleclur
 Ramachandran, Shri S. K. T.
 Rao, Shri Mohini Hanumantha
 Rao, Shri V. Rajssshwar

Ratan Kumari, Shrimati
 Reddy, Shri G. Prafhapa
 Reddy, Dr. Narreddy Thtdasi
 Reddy, Shri S. Jaipal
 Safaay, Shri Dayanand
 Sahu, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salarla, Shri Shabbir Ahmad
 Suite, Shri N. K. P.
 Samantaray, Shri Pravati Kumar
 Sanadi, Prof. I. G.
 Saraog, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satohidaaanda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomai
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Prattbba
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvjit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Susbila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Venkataraman, Shri
 Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Nareish
 Yadav, Shri Ranjan Prasad -

Yadava, Shri Bal Raiu Singh
Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by majority of not less than two-thirds of the Members present and voting.

The Enacting Formula and the Title were added to the Bill

SHRI K. VIJAYA BHASK.ARA REDDY :
Madam, ? beg to move :

"Thai the Bill, as amended, be passed."

THE DEPUTY CHAIRMAN : I shall now put the motion to vote.

The question is :
"That the Bill as amended be passed." *The House divided.* THE DEPUTY CHAIRMAN:
Ayes—149

"Noes"—Nil

Agarwal, Shri Ramdas
Ahluwalia, Shri S. S.
Ahmad, Dr. Z.
A. Alia, Kumari
Alva, Shrimati Margaret
Ambedkar, Shri Prakash Yashwant
Antony, Shri A. K.
Azad, Shri Ghulam Nahi
Azmi, Maulana Obaidul Mah Khan
Baby, Shri M. A.
Bagrodia, Shri Santosh
Balaram, Shri N. E.
Balbir Singh, Shri
Barongpa, Shri Sushil
Basu Ray, Shri Sunil
Bckal Utsahi, Shri
Bhandari, Shri Murlidhar Chandrakant
Bhardwaj, Shri Hansraj
Bharia, Shri Madan
Bhati, Shri Jitendrabhai Lahhshanker 93-
L/J(D)26RSS—12

Birla, Shri Krishna Kumar
Buragohain, Shri Bhadreswar
Chanpuria, Shri Shivprasad
Chaturvedi, Shri Bhuvnesh
Chavan, Shri S. B.
Chowdhary, Ram Sewak
Chowdhri, Shri A. S.
Chowdhry Hari Singh
Chowdhury, Shrimati Renuka
Das, Shrimati Mira
Das Gupta, Shri Gurudai
Desai, Shri Jagesh
Dhawan, Shri R. K.
Dronamraju, Shri Satyanarayana
Dubey, Shri Bindeshwart
Faguni Ram, Dr.
Fernandes, Shri John F.
Fotedar, Shri Makhan Lai
Gandhi, Shri Raj Mohan
Gautam, Shri Anand Prakash
Ghosh, Shri Dipen
Ghutam Azam, Shri
Giriprasad, Shri N.
Goswamin, Shri Ramnarayan
Gtirr.padaswamy, Shri M. S.
Hamunanthappa, Shri H.
Hashim, Shri M. M.
Hashmi, Shri Shamim
Hippei, Shri
Iqbal Singh, Shri
Jacob, Shri M. M.
Jadhav, Shri Vithalrao Madhavrao
Jagir Singh, Shri
Jani, Shri Jagadish
Jayadevappa, Shri K. R.
Jogi, Shri Ajit P. K.
Kailashpati, Shrimati
Kalita, Shri Bhubaneswar
Kalmadi, Shri Suresh
Kesri, Shri Sitaram
Khaparde, Miss Saroj
Kbaiun, Kumari Sayeed*

Korwar, Shri Gundappa
Krishnan, Shri G. Y.
Lenka, Shri Kahnu Charan
Madhavaii, Shri S.
Maheshwar Singh, Shri
Maheshwari, Shrimati Sarala
Majumdar, Shri Sudhir Ranjan
Malaviya, Shri Radhakishan
Malaviya, Shri Satya Prakash
.Manmohan Singh, Shri
Masodkar, Shri Bhaskar Annaji
Matang Singh, Shri
Mathur, Shri Manmohan
Mazumdar, Shri Tara Charan
Md. Salim, Shri
Meena, Shri Dhuleshwar
Mishra, Shri Shiv Pratap
Mohammad Yuntis, Shri
Mohammed Afzal alias Mcem Afzal, Shri
Mohanty, Shri Sarada
Morarka, Shri Kamal
Nallasivan, Shri A.
Narayanasamy, Shri V.
Natarajan, Shrimati Jayanthi
Pachouri, Shri Suresh
Padmanabham, Shri Meitfaj
Palaniyandi, Shri M.
Pande, Shri Bishambhar Nath
Pandey, Shrimati Manorama
Pandey, Or. Ratnakar
Panwar, Shri B. L.
Parmar, Shri Rajubhai A.
Patel, Shri Chotubhai
Patel, Shri Vithalbhai M.
Pillai, Shri Ramachandran
Pillai, Shri Thennala Balakrishna
Poddar, Dr. R. K.
Puglia, Shri Naresh
Raghavji, Shri
Rahman, Shri Mohd. Kbaleelur
Ramachandran, Shri S. K. T.
Ranjit Singh, Shri
Rao, Shri Moturu Hanumantha
Rao, Shri V. Rajeshwar

Ratan Kumari, Shrimati
Reddy, Shri G. Prathapa
Reddy, Dr. Narreddy Thulasi
Reddy, Shri S. Jaipal
Sahay, Shri Dayanand
Sahu, Shri Rajni Ranjan
Sahu, Shri Santosh Kumar
Salaria, Shri Shabbir Ahmad
Salve, Shri N. K. P.
Samantaray, Shri Pravat Kumar
Sanadi, Prof. I. G.
Sarang, Shri Kailash Narain
Sarma, Shrimati Basanti
Satchidananda, Shri
Satya Bahin, Shrimati
Sen, Shri Sukomal
Shah, Shri Vircn J.
Singh, Shri K. N.
Singh, Shrimati Pratibha
Singh, Dr. Rudra Pratap
Singh, Shri Shankar Dayal
Singh, Shri Surender
Singh, Shri Vishvjit P.
Singla, Shri Surinder Kumar
Sinha, Shrimati Kamla
Steedharan, Shri Arangil
Swaminathan, Shri G.
Swamy, Shri Subramanian
Thakur, Prof Chandresh P.
Thakur, Shri Rameshwar
Thakur, Shri Surendra Singh
Tiria, Kumari Siishila
Trivedi, Shri Dineshbhai
Tyagi, Shri Shanti
Upendra, Shri P.
Venkataraman, Shri Tindivanam G.
Verma, Shri Ashok Nath
Verma, Shri Kapil
Verma, Shrimati Veena
Vincent, Shri M.
Yadav, Shri Ish Dutt
Yadav, Shri Ram Naresh
Yadav, Shri Ranjan Prasad
Yadava, Shri Bai Ram Singh
Yonggam, Shri Nyodek

"Noes"—Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The Enacting Formula and the Title were added to the Bill.

SHRI K. VIJAYA BHASKARA REDDY :
Madam, I beg to move:

"That the Bill, as amended, be passed."

THE DEPUTY CHAIRMAN: I shall now put the motion to vote. The question is :

"That the Bill, as amended, be passed."
The House divided

THE DEPUTY CHAIRMAN :

Ayes—149

Noes—Nil

Agarwal, Shri Ramdas

Ahluwalia, Shri S. S.

Ahmad, Dr. Z. A.

Alia, Kumari

Alia, Shrimati Margaret

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Gbuiam JNabi

Azmi, Maulana Obaidullah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh

Balarnin, Shri N. E. Eatbir Singh, Shri

Barongpa, Shri Sushil

Basu Ray, Shri Sunil

Beka! Utsahi, Shri

Bhanders, Shri Muriidhar Chandrakant

Bhardwaj, Shri Hansraj

Bhatia, Shri Madan

Bhati, Shri Jitendrabhai Labhshanker

Birla, Shri Krishna Kumar Huragohain, Shri

Bhadeswar Cbanpuria, Shri Shivprasad

Chaturvedi, Shri Bhuvnesh

Chavan, Shri S. B.

Chowdhary Ram Sewak

Chowdhri, Shri A. S.

Chowdhary, Hari Singh

Chowdhary, Shrimati Renuka

Das, Shrimati Mira

Das Gupta, Shri Gurudas 93-L/J(D)26RSS—
12(a)

Desai, Shri Jagesh

Dhawan, Shri R. K.

Dronamraju, Shri Satyanarayana

Dubey, Shri Bindeshwari

Faguni Ram, Dr.

Fernandes, Shri John F.

Fotedar, Shri Makhan Lai

Gandhi, Shri Raj Mohan

Gautam, Shri Anand Prakash

Ghosh, Shri Dipen

Ghufran Azam, Shri

Giriprasad, Shri N.

Goswami, Shri Ramnarayan

Gurupadaswamy, Shri M. S.

Hanuuianthappa, Shri H.

Hashim, Shri M. M.

Hashmi, Shri Shamim

Hiphei, Shri

Iqbal Singh, Shri

Jacob, Shri M. M.

Jadhav, Shri Vithalrao Madhavrao

Jagir Singh, Shri

Jani, Shri Jagdish

Jayadevappa, Shri K. R.

Jogi, Shri Ajit P. K.

Kailashpati, Shrimati

Kalita, Shri Bhubaneswar

Kalmudi, Shri Suresh

Kesri, Shri Sitaram

Khapardc, Miss Saroj

Khatun, Kumari Sayeeda

Korvtar, Shri Gundappa

Krishnan, Shri G. Y.

Lenka, Shri Kahnu Charan

Madliavan, Shri S.

.Visheshwar Singh, Shri

Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan

Malaviya, Shit Radhakishan

Malaviya, Shri Satya Prakash

Manmohan Singh, Shri

Masodkar, Shri Bhaskar Annaji

Matang Sing, Shri

Matbur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammad Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Fadmanabham, Shri Mentay
 Paluniyandi, Shri M.
 Pandc, Shri Bishambbar Nath
 Pandey, Shrimati Manorama
 Pande, Dr. Ratnakar
 Pan war, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chhotubhai
 Patel, Shri Vithalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
 Ranjit Singh, Shri
 Rao, Shri Moturu Hanumantha
 Rao, Shri V. Rajeshwar
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa

Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand
 Sahu, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Ballia, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvjit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof. Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Venkataraman, Shri Tindivanam G.

Verma, Shri Ashok Nath
 Verma, Shri Kapil
 Verma, Shrimati
 Veena Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek

"Noes"—Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

RE-CRASH IN SHARE MARKET IN THE COUNTRY—contd.

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY) : Madam, the Finance Minister is here. He was to make a statement today ____ *(Interruptions)*

SHRI SURESH KALMADI (Maharashtra) : Madam, the Finance Minister is here. The whole day we had been demanding that he should make a statement *(Interruptions)* ____ He cannot go away now. It is disrespect to the House *(Interruptions)*----- The whole day we have been demanding that he should make a statement.....*(Interruptions)*----- Please summon the Finance Minister. It is a very important issue. Let him not show disrespect to the House ----- *(Interruptions)*

SHRI S. JAIPAL REDDY: Madam, today morning the Leader of the House made a promise that the Finance Minister would be coming and making a statement in the House. What happened to that ? *(Interruptions)*

SHRI DIPEN GHOSH (West Bengal) : Madam, the Leader of the House made a solemn assurance. What happened to that? *(Interruptions)* ____ That means his assurance cannot be taken seriously ? ...' *(Interruptions)*

SHRI S. JAIPAL REDDY : Madam, the Leader of the House made a solemn assurance. What happened to it ? *(Interruptions)* Madam, what is happening ? Do we have a Government here ? *(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): I have conveyed the sentiments of the Members to the Finance Minister and he is collecting information *(Interruptions)* ...

THE DEPUTY CHAIRMAN : Mr. Jacob is saying something. Let us hear what Mr. Jacob has to say *(Interruptions)*

SHRI M.M. JACOB : Madam, I have conveyed the sentiments of the Hcnuse to the Finance Minister. He is getting the information *(Interruptions)* He is collecting the information *(Interruptions)* He will collect the information *(Interruptions)*

SHRI SURESH KALMADI : At what time will the statement be made ? I want the statement today itself *(Interruptions)* We want to know what is being done *(Interruptions)*

SHRI DIPEN GHOSH: Madam, the House cannot be taken for a ride *(Interruptions)*

THE DEPUTY CHAIRMAN : O.K. *(Interruptions)* Just a minute *(Interruptions)* Let me speak first *(Interruptions)*

SHRI SURESH KALMADI : Madam, the whole day we have been demanding a statement and it is a very serious nifctter. We want a statement now *(Interruptions)*

THE DEPUTY CHAIRMAN : O.K. Let him ask him *(Interruptions)* ____ You can get agitated after I ask him also. Let me get the information from him. Who stop you from getting angry ? Let me first get myself satisfied.

SHRI M.M. JACOB : Whatever happened this morning, reminding for information